DIVISION BENCH
COURT - I

O-222

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/621(KB)2017

CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	**VIREN GANERIWALA** **VS** **BANGBHUMI REALTORS PVT LTD & ORS**
UNDER SECTION	**SEC. 241(1)** **SEC. 242(4)**

Appearance (via video conferencing/physically)

For Petitioner

Mr. Rohit Kumar Keshri, Adv.

For Respondent

Ms. Swapna Choubey, Adv.

Mr. Mohon Ram Goenka, Adv.

ORDER

1. Learned counsel on both sides present.
2. Post this matter for arguments on **10.11.2022.**

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

mb